

HIGH COURT OF CHHATTISGARH AT BILASPUR



*Notice*

*Hon'ble committee to monitor the mediation centre in the High Court and Subordinate Courts has been pleased to resolve to provide 40 hours mediation training to the Advocates as well as the Judicial Officers.*

*Hence the Advocates who are interested to undergo this 40 hours mediation training are required to submit their applications in the prescribed format which is enclosed hereby.*

**By Order of Hon'ble The Acting Chief Justice**

**SD/-**

**( DR. MAMTA SHUKLA )**  
Additional Registrar (Judl.)

## Format of Application for 40 Hours Mediation Training

NAME OF THE ADVOCATE

- \_\_\_\_\_

ADDRESS

- \_\_\_\_\_

\_\_\_\_\_

DATE OF BIRTH

- \_\_\_\_\_

REGISTRATION NUMBER

- \_\_\_\_\_

DATE OF REGISTRATION

- \_\_\_\_\_

MOBILE NUMBER

- \_\_\_\_\_

Email ID

- \_\_\_\_\_

Date :

Signature

Place :

- NOTE : (1) The person applying shall for atleast 10 years been an Advocate on the first day of January 2019.
- (2) The duly filled application alongwith self attested photocopy of Registration Certificate is to be submitted in the High Court Mediation Centre on or before 22.04.2019.